IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

C.P.No. 78/97 in

O.A.No.746/96

BETWEEN:

- 1. R.Yadaiah
- 2. M. Vivokanandaian
- 3. M.Yadaiah
- 4. Ch.Janardnan
- 5. Pavithra Devi
- 6. k.Dada Nao

AND

- 1. Sri S.K.Majumder, Dy. Director of Geological Survey of India, Southern Devision, Bandlaguda, R.R.Dist.
- 2. Dr.S.K.Achayra, Lirector General, Geological Calcutta.

Counsel for the Applicants

Counsel for the Respondents

.. Respondents.

.. ir.D.linga Rac

.. Kr.V.Bhimanna

COLAM:

HON BLE SHILL RANGARAJAN : MIRER (ADM.)

HOW 'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

[As per Hon'ble Shri R. kangarajan, Member (Admn.)

Mr. Satyam Reddy for Mr.D. Linga Rao, learned counsel for the applicants and Mr.V.Bhimanna, learned standing counsel for the respondents.

Date of Order : 12.12.97



Applicants

- Today we have disposed of the RA dismissing the same. Hence the respondents should implement the directions given in the judgement in the OA dated 6.6.97. The learned counsel for the respondents submitted that 2 months time is required for implementing the orders in the judgement. 2 months time is granted from today.
- In view of the time given the C.P. is closed. However if the judgement is not implemented within the extended time the applicant is at liberty to revive the C.P. No costs.

Pमिष्य क्रीत CEATHRED TO BE TRUE COPY

हरशालय बर्धिना शिव्य श्रीत्त्रार (न्यायिक) Court Officer/Dy, Registrar बेल्डीय प्रच क्षिण स्मीत्र्यरण Central Administrative Tribunal हैश्राबाद स्वायपंठ HYDERABAD BENCH